

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF VYSALI PHARMACEUTICALS LTD

S.No	PARTICULARS	DETAILS
1.	Name of corporate debtor	Vysali Pharmaceuticals Limited
2.	Date of incorporation of corporate debtor	29/10/1979
3.	Authority under which corporate debtor is incorporated/registered	RoC – Ernakulam
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U24231KL1979PLC003112
5.	Address of the registered office and principal office (if any) of corporate debtor	IX/639, Vysali Road, Edathala P.O, Ernakulam, Kerala, India - 683561
6.	Date of closure of Insolvency Resolution Process	07/09/2024
7.	Liquidation commencement date of corporate debtor	03/12/2024
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Kizhakkekara Kuriakose Jose IP Regn. No: IBBI/IPA-001/IP-P00445/2017-2018/10788
9.	Address and e-mail of the liquidator, as registered with the Board	Address: K K Jose & Associates, Yenvee Complex, Temple Road, Aluva, Kerala, 683101 Email: kkjoseca@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: K K Jose & Associates, Yenvee Complex, Temple Road, Aluva, Kerala, 683101 Email: vysaliirp@gmail.com
11.	Last date for submission of claims	02/01/2025

Notice is hereby given that the National Company Law Tribunal Kochi Bench has ordered the commencement of liquidation of the Vysali Pharmaceuticals Limited on 3rd December, 2024.

The stakeholders of Vysali Pharmaceuticals Limited are hereby called upon to submit their claims with proof on or before 2nd January, 2025 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



07/12/2024
Aluva

Mr. Kizhakkekara Kuriakose Jose
Liquidator in the matter of Vysali Pharmaceuticals Limited